

IN THE HIGH COURT OF JHARKHAND AT RANCHI

C.M.P. No.177 of 2019

Sabina Khatoon & Ors.

...Petitioners

Versus

Tejinder Singh & Anr.

....Opp. Parties

Coram: HON'BLE MR JUSTICE RAJESH KUMAR

For the Petitioners : Mr. P.C. Sinha, Advocate

For the Opp. Parties :

The matter was taken up through Video Conferencing. Learned counsel for the parties had no objections with it and submitted that the audio and video qualities are good.

06/10.09.2021: As a last chance, two weeks' time, as prayed for, is allowed for removal of the defects.

(Rajesh Kumar, J.)

Ravi/-